

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:2509
ANSWERED ON:25.07.2014
CASES OF PARALYSIS
Shekhawat Shri Gajendra Singh

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether cases of paralysis and Acute Flaccid Paralysis (AFP) are on the rise in the country and if so, the reasons therefor;
- (b) the number of such cases reported during each of the last three years and the current year, State/UT-wise;
- (c) the details of the financial assistance and logistics provided by the Government to the States/UTs during the said period, State/UT-wise; and
- (d) the other measures being taken by the Government to check paralysis/AFP related cases in the country?

Answer

THE MINISTER OF HEALTH AND FAMILY WELFARE (DR. HARSH VARDHAN)

(a) & (b): Paralysis could be due to various reasons like stroke, trauma and injuries to brain and spine, tumors including cancer of central nervous system, infections due to bacteria and viruses etc. Nationwide data on Paralysis is not available.

As per the Acute Flaccid Paralysis (AFP) Surveillance Bulletins of WHO-NPSP, there is no rise of AFP in the country. The number of AFP cases during each of the last three years and the current year, State/UT-wise is at Annexure.

(c) & (d): There is no separate funding for AFP to the States/UTs.

AFP surveillance is being carried by the States in collaboration with WHO under National Polio Surveillance Project (NPSP). The surveillance is carried out through network of reporting units and field visits carried out by surveillance Medical officers of NPSP and District Immunization officers.

Facilities for diagnosis and treatment of Paralysis/AFP are available in the public health care system.